

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

Office of the Chairperson: Election Committee (DBA Elections – 2022), THC, Delhi

No. 12096-098-I
/DBA Elec.-2022/Genl./2022

Dated, Delhi the 30 MAY 2022

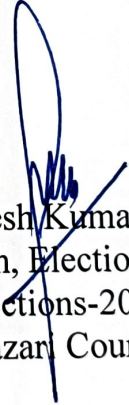
Delhi Bar Association Election – 2022

NOTICE

In continuation to the Notice No.11393-395-I/DBA Elec.2022/Genl./2022 dated 20.05.2022 this is notified for all concerned that the **last date for clearing objections in final Voter List of DBA is hereby extended till 31.05.2022**. It is made clear that no further extension shall be granted in any case.


Rest of the contents of the previous notice shall remain unchanged.

It is informed accordingly.


(Mukesh Kumar Gupta)
Chairperson, Election Committee,
(DBA Elections-2022)/ADJ(C)
Tis Hazari Courts, Delhi

Copy forwarded for information and necessary action to:

1. The Hony. Secretary, Delhi Bar Association, THC, Delhi with the request to give wide publication to the instant notice.
2. The Care Taker, Tis Hazari Courts, Delhi with the directions to display the even notice on Notice Board of this Court and other prominent places, today itself without fail.
3. The Branch Incharge, Computer Branch, THC to display the same on the web-site of this Court immediately.


(Nodal Officer)
O/o Chairperson, Election Committee,
(DBA Elections-2022)/ADJ(C)
Tis Hazari Courts, Delhi